Ushdev International limited

(A Company under Liquidation vide NCLT Order dated 16th October 2025)

List of claims by Secured Financial Creditors as on 22nd December 2025

S. No	Financial Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs.)
1	State Bank of India*	26,02,11,97,527	26,02,11,97,527	0	0	0
2	IDBI	17,06,28,74,630	13,10,87,43,615	0	3,95,41,31,015	0
3	Bank of Baroda	14,48,32,71,084	11,49,44,15,685	2,98,88,55,399	0	0
4	ICICI Bank Limited	11,99,12,94,051	11,09,61,94,051	89,51,00,000	0	0
5	Punjab National Bank*	6,56,59,14,212	6,56,59,14,212	0	0	0
6	Bank of Maharashtra	5,74,67,55,269	5,74,67,55,269	0	0	0
7	Indian Overseas Bank	5,37,58,63,194	5,37,58,63,194	0	0	0
8	Central Bank of India	4,99,48,17,890	4,99,48,17,890	0	0	0
9	Union Bank Of India*	4,50,17,19,111	4,47,84,67,380	2,32,51,731	0	0
10	UCO Bank	3,09,95,84,418	3,09,95,84,418	0	0	0
11	Canara Bank	1,36,82,87,786	1,36,82,87,786	0	0	0
12	Indian Bank	1,18,21,77,204	1,17,80,02,301	41,74,903	0	0
	Total	1,02,39,37,56,376	94,52,82,43,328	3,91,13,82,033	3,95,41,31,015	0

<u>Note:</u> * Based on the information available with the Liquidator pursuant to Form D submitted by the Financial Creditors, namely State Bank of India, Punjab National Bank and Union Bank of India, the aforesaid Financial Creditors have not relinquished their respective security interests in terms of Section 52 of the Insolvency and Bankruptcy Code, 2016. The Liquidator has sought certain additional details/information from the said Financial Creditors, and their responses are awaited. Accordingly, upon receipt of further communication or clarification, the List of Stakeholders and the Stakeholders' Consultation Committee (SCC) shall be updated, wherever required.